

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO.943

TO BE ANSWERED ON FRIDAY, THE 08TH DECEMBER, 2023

Court Halls and Residential Complexes

943. SHRI JUAL ORAM:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of court halls constructed during the last three years;
- (b) the total number of new court halls commissioned/functional during the period; and
- (c) the total number of residential complexes constructed for judicial officers and made available for allotment to them during the said period?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF
STATE IN THE MINISTRY OF CULTURE**

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): As per information made available by the High Courts against the sanctioned strength of 25,420 and working strength of 20,017 Judicial Officers, 21,507 Court Halls and 18,882 Residential Units are available in the District and Subordinate Courts as on 05.12.2023. Moreover, 3,113 Court Halls and 1,812 Residential Units are under construction.

The total number of court halls and residential units constructed during the last three years and current financial year is as under:

Financial Year	Court Halls Constructed	Residential Units Constructed
2020-21	343	188
2021-22	420	225
2022-23	414	374
2023-24 (Up to November, 2023)	138	60
Total	1315	847

Source: MIS Portal, Department of Justice.

The Centrally Sponsored Scheme for Development of Infrastructure Facilities for Judiciary allows only for new constructions and upgradations or renovation of existing court buildings and residential complexes. The Scheme now also covers the construction of Lawyers' Halls, Digital Computer Rooms and Toilet Complexes in the District and Subordinate Courts. Commissioning of the newly constructed court halls and making them functional is the responsibility of the concerned State Governments and the respective High Courts.

As on 30.11.2023 a sum of Rs. 10403.47 crore has been released under the Scheme so far since its inception, out of which Rs. 6959.16 crore (66.89 %) has been released since 2014-15. The Scheme has been extended from 2021-22 to 2025-26 with a budgetary outlay of Rs. 9000 crore including Central share of Rs. 5307.00 crore.
